Written Answers to	[19 November, 2019]	Unstarred Questions	89
Archaeology	Pt. Deendayal Upadhyay Institute, Greater Noida		
Museology	National Museum Institute of History, Arts, Conservation & Museology, New Delhi		
Conservation	National Research Laborator Property, Lucknow	ry for Conservation of Cul	tural

(d) The Archaeological Survey of India conducted excavations at Keeladi for three field seasons (2014-15, 2015-16, 2016-17 & 2017-18). The details of expenditure incurred by ASI for excavation at Keeladi are as under:

Financial Year	Amount (in ₹)
2014-15	7,70,010/-
2015-16	48,50,798/-
2016-17	35,50,000/-
2017-18	22,50,000/-

Ancient folk culture in Gujarat

 $\dagger 182.$ SHRI NARANBHAI J. RATHWA: Will the Minister of CULTURE be pleased to state:

- (a) the details of ancient folk cultures in Gujarat which are being conserved and details of measures adopted and schemes under which such measures are being adopted;
 - (b) the places from where these folk cultures are related;
- (c) the quantum of fund sanctioned/allocated for these conserved folk cultures during last three years; and
- (d) the details of measures being adopted for conservation of the above folk cultures?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (SHRI PRAHALAD SINGH PATEL): (a) and (b) For preservation, promotion and conservation of ancient

[†]Original notice of the question was received in Hindi.

folk-culture throughout the country including Gujarat, the Government of India has set up seven Zonal Cultural Centres (ZCCs) with headquarters at Patiala, Nagpur, Udaipur, Allahabad, Kolkata, Dimapur and Thanjavur. Apart from regular cultural programmes/ activities, these ZCCs also implement the following schemes for conservation of ancient folk culture:

- i. Award to Young Talented Artistes
- ii. Guru Shishya Parampara Scheme
- Theatre Rejuvenation Scheme iii.
- Research & Documentation Scheme iv.
- Shilpgram Scheme v.
- vi. Octave and J&K Festivals
- National Cultural Exchange Programme (NCEP)

In so far as Gujarat is concerned, the following folk art forms have been identified for conservation under Guru Shishya Parampara Scheme:

Art forms Places

Halol Bahurupi Kala

Waman Madi Bhawai Mehsana

Putli Kala Ahmedabad

Kutch Lacquerware Work on wood Bhawai Lok Natya Patan

Samai Vadan Porbandar

Traditional folk song, "Maniharo" Porbandar

Further, the following folk art forms have been documented in audio/video/print format:

- 1. Maniharo Raas, Porbander
- 2. Dang Darbar, Dang
- 3. Bhawai, Monogram

- 4. Turri Barrot, Gandhinagar
- 5. Lok Dairo, Bhavnagar
- 6. Vasantotsav, Gandhinagar
- 7. Wall paintings of Charotar, Anand
- 8. Gujarat Ke Lok Nritya
- (c) Ministry of Culture provides annual grant-in-aid to all the seven ZCG for promotion and preservation of folk culture in their member States. No State/Art-wise funds are allocated. The funds allocated by the Ministry of Culture to West Zone Cultural Centre (WZCC), Udaipur during the last three years are as under:
 - (d) As stated in reply to parts (a) & (b) above.

Status of classical language to Marathi

†183. SHRI NARAYAN RANE: Will the Minister of CULTURE be pleased to state:

- (a) whether it is a fact that the issue with regard to giving the status of a classical language to Marathi is once again under consideration in consultation with various Ministries and linguists through Sahitya Akademi;
 - (b) if so, the details thereof; and
- (c) the progress made with regard to conferring the status of classical language to Marathi?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (SHRI PRAHALAD SINGH PATEL): (a) Yes, Sir.

(b) and (c) A proposal for granting Classical status to Marathi Language was received from Marathi Language Department, Government of Maharashtra. The said proposal was placed before the Committee of Linguistic Experts for consideration. However, in the light of several Writ Petitions filed by Shri R. Gandhi in the Hon'ble High Court of Judicature at Madras on the subject, it was decided to wait for the outcome of the said Writ Petitions. - The Hon'ble High Court of judicature at Madras has disposed off the Writ Petitions vide common order dated 08.08.2016 declining to